

The General Secretary of the Officers' Association could not be promoted/selected for a higher grade as he did not come up to the prescribed standards. The management of Hindustan Aeronautics Limited is giving due consideration to the legitimate demands of the officers of the Association and there is no need for any enquiry.

**Appointment of Senior General Manager (Co-ordination) in the HAL**

1878. SHRI L. R. NAIK:  
SHRI YOGENDRA  
MAKWANA:  
SHRI IBRAHIM  
KALANIYA:  
SHRI KRISHNA NAND  
JOSHI:  
SHRI H. R. BASAVARAJ:

Will the Minister of DEFENCE be pleased to stated:

(a) whether it is a fact that a new post of Senior General Manager (Co-ordination) has been created and filled up in the HAL, Bangalore complex, who reports directly to the Managing Director there; and

(b) if so, what are the reasons for creating a new post particularly when the posts of Chief of Services in the Grade of General Manager and the Chief Administrative Manager in Grade VI, both of whom report directly to the Managing Director, already exist there?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (PROF. SHER SINGH): (a) Yes, Sir. The Correct designation of the post, however, is General Manager (Coordination).

(b) The post has been created with a view to reducing the number of officers reporting directly to the Managing Director, Bangalore Complex, by bringing all the non-fin-

cial service groups, including the Chief Administrative Manager and the Chief of Services, under a General Manager.

**Rules for the recruitment, promotion and career development in the Hindustan Aeronautics Limited Bangalore**

1879. SHRI L. R. NAIK:  
SHRI H. R. BASAVARAJ:  
SHRI YOGENDRA  
MAKWANA:  
SHRI KRISHNA NAND  
JOSHI:

Will the Minister of DEFENCE be pleased to stated:

(a) whether Government have made any rules for the recruitment, and promotion of the officers in Grades I to VII in the Hindustan Aeronautics Limited, Bangalore;

(b) if so, what are the details thereof;

(c) whether there is any proposal under Government's consideration to appoint a Study Group to go into the implementation of these rules; and

(d) if answer to part (c) above be in the negative, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (PROF. SHER SINGH): (a) No, Sir.

(b) Does not arise.

(c) Does not arise.

(d) HAL are themselves competent to make rules for the recruitment and promotion of officers in Grades I to VII. The Company has laid down recruitment rules for this purpose. Government are not aware of any instances where these rules have not been adhered to.